

(e) DICs provide all possible assistance to small scale units in marketing their products and also supply them with market intelligence. The working of the scheme of Rural Marketing and Service Centres launched by All-India Handicrafts Board is also being watched by DICs.

Shortage of Coal in Cement Industry

2996. SHRI NAVIN RAVANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Cement Industry is facing crisis due to the shortage of coal supply;

(b) if so, the names of the cement industry which are mostly affected by

its production due to the shortage of coal;

(c) the main reasons for coal shortage; and

(d) steps being taken to solve the problem and regulate the production of cement to meet the demand of the country ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) to (d) The stock position of coal in cement factories particularly in the Southern Region has recently been unsatisfactory on account of the strike in the Singareni Coal fields, which has adversely affected production of cement. The factories whose stock of coal was critical in the second fortnight of July 1983 are as under :—

Sl. No.	Name of the Factory	Name of the Coal fields from which linked.	Stocks in terms of days consumption.	Position as on date.
1.	Ammasandra	Singareni/Chanda	NIL	20.7.83
2.	Kistna	Singareni	NIL	20.7.83
3.	Kurkunta	Singareni Chanda/ BCCL	0.2	20.7.83
4.	Bagalkot	Sangareni	3.9	20.7.83
5.	Rajgangpur	ECL/WCL	2.7	26.7.83

The position is constantly under review and every effort is being made to make available coal to the cement industry to the extent possible.

Implementation of Reservation Promotion Orders for SC/ST in Ministries

2997. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has ever conceived any idea of time bound programme to see that all orders/circulars in relation to reservation/promotion of SC/ST are implemented by various

Ministries under their administrative control;

(b) if so, whether any policy direction has been given to them to wipe out their backlog;

(c) the measures taken to intensify recruitment drive for these special categories; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NIHAR RANJAN LASKAR) :
 (a) and (b) Orders and circulars are issued, from time to time, to give content to the reservation, promotion etc. for Scheduled Castes/Schedule Tribes, as and when situations so demand. They are required to be implemented strictly. Deleberate infraction of these orders invite prompt suitable action. Since these instructions form a continuous process, no time bound implementation of these is possible.

(c) and (d) Various concessions in age, fee, travelling allowance, standard of suitability, relaxation in experience qualification in direct recruitment and separate interview of candidates belonging to these communities have been prescribed. In case of non-availability of reserved candidates, the reservations are carried forward for three subsequent recruitment years as per relevent instructions on the subject, thereby protecting the rights of reserved community candidates. Reserved vacancies are also given wide publicity through news papers, employment news, All India Radio, voluntary associations and Directors of SC/ST Welfare or Social Welfare in States/Union Territories. In some cases, special limited departmental examinations are also held confined only to candidates belonging to these communities. Examination centres have also been set up in areas having concentration of Scheduled Tribe population. As many as 60 coaching centres have been started to prepare these candidates for various competitive examinations.

Dungarpur Distt. as 'C' Class Distt.

2998. SHRI BHEEKHABHAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Dungarpur district has been categorised as 'C' category district in the field of industry; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN
 THE MINISTRY OF INDUSTRY

(SHRI S.M. KRISHNA) : (a) Yes Sir.

(b) This is in pursuance of Government's decision to extend the benefit of the Central Investment Subsidy Scheme to those industrially backward districts of the country which were hitherto eligible for concessional finance facilities only.

Non-declaration of Dungarpur as Industrially Backward District

2999. SHRI BHEEKHABHAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether no preferential licensing and preferential subsidy, equity participation has been allowed to Dungarpur district sandwiched between two highly industrialised districts, Udaipur and Banswara;

(b) if so, the reasons therefor while Dungarpur district is more backward than the other districts; and

(c) the reasons as to why this district was not declared industrially backward alongwith other two districts ?

THE MINISTER OF STATE IN
 THE MINISTRY OF INDUSTRY
 (SHRI S.M. KRISHNA) : (a) to (c) The Government of India have recently announced vide Press Note No.4/1/81-BAD(VOL.III) dated 27.4.1983 (Copies available in the Parliament Library) a new set of incentives and concessions available to backward areas in the country. Under the scheme the backward areas have been divided into 3 categories viz. Category 'A', Category 'B' and Category 'C' with graded Central Investment Subsidy. Dungarpur district which was hitherto eligible to concessional finance facilities only has now been included in Category 'C' eligible to 10% Central Investment Subsidy also.